

## NOTES OF THE REGISTRY

Or. dt. 17.12.04

copies of order  
prepared for counsel  
for both sides.

6  
23/12

J  
24.12.04  
S. (J)

## O.A. 252/03 ORDERS OF THE TRIBUNAL

Order dated : 17.12.04.

None appears for the applicant nor the applicant is present in person. However, Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel is present and heard.

It has been submitted by the Ld. Sr. Standing Counsel that the grievance ventilated by the applicant in this O.A. has already been redressed by the Respondents. He further submitted that the seniority of the applicant has been fixed as per Staff Selection Commission instructions contained in para 4 of their letter No. 23/8/87-Exam(HQ) dated 6.11.87; and that, as a result of re-fixation of his seniority the applicant has also been promoted to the post of UDC by order of the Respondent dt. 21.9.04 and Laxmidhar Nayak the applicant has joined the promotional post on 23.9.04. To substantiate their stand, the Respondents have produced a copy of the said order at Annexure-R/4.

From the above submission made by the Ld. Sr. Standing Counsel and counter filed by on behalf of the Respondents, it is clear that the grievance of the applicant with regard to re-fixation of his seniority in the grade of LDC and consequent promotion to the grade of UDC have been redressed by the Respondents; and accordingly, nothing survives in this O.A. for further adjudication. Accordingly, this O.A. is disposed of being infructuous. No costs.



MEMBER (J)



VICE-CHAIRMAN